

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/021/321/2018

Date of Order: 02.08.2018

Between:

Prabhakar Bitla,
S/o. Bhoomaiah,
Aged bout 52 years,
Occ: Deputy Conservator of Forests/
District Forest Officer, Group 'A',
Adilabad, Adilabad District,
Telangana State.

... Applicant

AND

1. The State of Andhra Pradesh rep. by
Chief Secretary,
GA (Sc-IFS) Department,
A.P. Secretariat, Velagapudi,
Guntur District,
Andhra Pradesh.
2. The Special Chief Secretary,
Government of Andhra Pradesh,
EFS & T Department,
A.P. Secretariat, Velagapudi,
Guntur District,
Andhra Pradesh.
3. The Principal Chief Conservator
of Forests (HoFF),
Andhra Pradesh,
Sankuratri Residency, EVR Gardens,
M.G. Inner Ring Road,
Agarthavarappadu, Guntur,
Andhra Pradesh.
4. The Chief Secretary,
State of Telangana,
GA (Sc-IFS) Department,
Telangana Secretariat,
Hyderabad – 500 022.
5. The Principal Secretary,
Government of Telangana,
EFS & T Department,
Secretariat,
Hyderabad – 500 022.

6. The Principal Chief Conservator of Forests and Head of Forest Force, Telangana,
Aranya Bhavan, Saifabad,
Hyderabad – 500 004.

7. The Union of India rep. by its
Secretary,
Ministry of Environment & Forests,
New Delhi – 110 001.

8. The Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi.

... Respondents

Counsel for the Applicants : Mr. G. Raman Goud

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

Mr. E. Peddanna, SC for A.P. Govt.

Mr. P. Raveender Reddy, SC for T.S. Govt

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. NAINI JAYASEELAN,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

Learned counsel appearing for the parties present.

2. It is submitted by the learned counsel appearing for the parties that no cause survives for adjudication in the present O.A. Hence, the O.A. is closed. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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